

(d) if not, whether there is any agency which has assessed the loss and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) As announced in President's address to Parliament on 4th June, 2009, Government proposes to enact the National Food Security Act. In order to frame the proposed law, Government has initiated necessary action. Examination of different aspects of the proposed law in consultation with State Governments, various Central Ministries, experts and other stake holders is presently in progress.

To address problem of malnutrition in the country, Government implements schemes such as Midday Meal Scheme by the Ministry of Human Resource Development, and Integrated Child Development Scheme (ICDS) and Nutrition Programme for Adolescent Girls (NPAG) by the Ministry of Women & Child Development.

(c) and (d) In a report captioned "National Strategy to Reduce Childhood Malnutrition" (December, 1997) prepared by Administrative Staff College of India, Hyderabad, annual productivity loss due to major malnutrition disorders in India had been estimated as 3-9% of GDP.

#### **Export of foodgrains from the stock of FCI**

763. SHRI SYED AZEEZ PASHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total stock of foodgrains in the godowns of the Food Corporation of India during the last three years, year-wise;

(b) the total quantum of foodgrains released and lifted for export during the last three years, year-wise;

(c) whether foodgrains were released to the exporters at a subsidized rate;

(d) if so, the details of subsidy given to the exporters during the said period, year-wise; and

(e) the details of release, off take and price of foodgrains under the Public Distribution System during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) A Statement showing the details of total storage capacity and stock of foodgrains in the godowns of FCI during the last three years is given in the enclosed Statement-I. (See below).

(b) and (d) There has been no export of foodgrains from Central Pool stocks during the last three years i.e. 2006-07, 2007-08 and 2008-09.

(e) The details of allotment and offtake under Targeted Public Distribution System during the last three years i.e. 2006-07 to 2008-09 and Central Issue Prices are given in the enclosed Statement-II.

**Statement-I**

*Details of the total storage capacity and stock available with the Food Corporation of India during the last three years*

(Fig. in Lakh tonnes)

Year As on 31st March	Total Storage Capacity available with FCI (Covered/CAP/Owned/Hired)	Total stocks held with FCI
2006-07	252.87	135.97
2007-08	238.94	117.49
2008-09	252.79	192.58

**Statement-II**

*Details of allotment and offtake under Targeted Public Distribution System during last three years and Central issue prices*

**Wheat**

Figures in '000 Tonnes (Provisional)

Year	Allotment				Offtake			
	BPL	APL	AAY	Total	BPL	APL	AAY	Total
2006- 2007	5502.998	5808.497	3107.299	14418.794	4769.360	2653.413	2829.695	10252.468
2007- 2008	5030.055	3533.641	3399.294	11962.990	4724.338	2933.487	3180.471	10838.296
2008- 2009	5911.237	5259.704	3475.011	14645.952	5624.399	3710.086	3198.559	12533.044

**Rice**

Year	Allotment				Offtake			
	BPL	APL	AAY	Total	BPL	APL	AAY	Total
2006- 2007	12501.194	24474.266	6261.802	43237.262	9469.914	5815.086	5831.989	21116.989
2007- 2008	12335.087	8282.416	6697.251	27314.754	10404.635	5788.914	6258.335	22451.884
2008- 2009	11494.134	5915.586	6720.759	24130.479	10031.384	5710.298	6326.078	22067.760

**Central Issue Prices**

(Rate: Rs./Quintal)

Name of the Scheme	Wheat	Rice	
		Common	Grade 'A'
Above Poverty Line (APL)	610	795 \$	830
Below Poverty Line (BPL)	415	565	565
Antyodaya Anna Yojana	200	300	300

(\$: Rate for Common rice under APL is applicable only for J&K Himachal Pradesh, Uttarakhand, Sikkim and NE States.)